

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO.4071
TO BE ANSWERED ON 19.03.2021

CHILD SEXUAL EXPLOITATION

4071. SHRI AJAY BHATT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there has been a sharp rise in the number of incidents of exploitation/violence and sexual exploitation of children across the country;
- (b) if so, the details thereof during the last three years, State/UT-wise; and
- (c) the corrective steps taken in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) As per information provided by National Crime Records Bureau (NCRB), the number of cases registered under crimes against children including exploitation/violence and sexual exploitation, from 2017-2019, State/UT-wise is at **Annexure-I**.

The Government reviewed the Protection of Children from Sexual Offences (POCSO) Act, 2012 in the light of the rise of incidences of child sexual abuse in the country, inter-alia. Accordingly, the POCSO Act, 2012 was amended in 2019 in order to make it more effective in dealing with cases of child sex abuse. It addresses the need for stringent measures to deter child sex abuse in the Country on one hand and the menace of relatively new kind of crimes on the other hand. In furtherance of the POCSO (Amendment) Act, 2019, the Government notified the POCSO Rules, 2020 for effective implementation of the Act.

Statement Referred To In Part (a) & (b) of Reply To Lok Sabha Un-Starred Question No.4071 For Answer On 19.03.2021 raised by Shri Ajay Bhatt regarding “Child Sexual Exploitation” indicating State/UT-wise Cases Registered (CR) under under crimes against children including exploitation/violence and sexual exploitation during 2017-2019

| SL | State/UT | 2017 | 2018 | 2019 |
|------------------------|--------------------------|---------------|---------------|---------------|
| | | CR | CR | CR |
| 1 | Andhra Pradesh | 2397 | 2672 | 2524 |
| 2 | Arunachal Pradesh | 138 | 166 | 153 |
| 3 | Assam | 4951 | 5447 | 6608 |
| 4 | Bihar | 5386 | 7340 | 9320 |
| 5 | Chhattisgarh | 6518 | 6924 | 5665 |
| 6 | Goa | 196 | 182 | 167 |
| 7 | Gujarat | 3955 | 4929 | 4685 |
| 8 | Haryana | 4169 | 4869 | 5119 |
| 9 | Himachal Pradesh | 528 | 772 | 748 |
| 10 | Jammu & Kashmir | 359 | 473 | 470 |
| 11 | Jharkhand | 1247 | 1479 | 1674 |
| 12 | Karnataka | 5890 | 6131 | 6305 |
| 13 | Kerala | 3562 | 4253 | 4754 |
| 14 | Madhya Pradesh | 19038 | 18992 | 19028 |
| 15 | Maharashtra | 16918 | 18892 | 19592 |
| 16 | Manipur | 109 | 128 | 148 |
| 17 | Meghalaya | 379 | 385 | 379 |
| 18 | Mizoram | 220 | 198 | 125 |
| 19 | Nagaland | 93 | 70 | 59 |
| 20 | Odisha | 3185 | 5217 | 7012 |
| 21 | Punjab | 2133 | 2308 | 2625 |
| 22 | Rajasthan | 5180 | 5150 | 7385 |
| 23 | Sikkim | 190 | 221 | 163 |
| 24 | Tamil Nadu | 3529 | 4155 | 4139 |
| 25 | Telangana | 3580 | 3747 | 4212 |
| 26 | Tripura | 276 | 271 | 311 |
| 27 | Uttar Pradesh | 19145 | 19936 | 18943 |
| 28 | Uttarakhand | 829 | 1306 | 1214 |
| 29 | West Bengal | 6551 | 6286 | 6286 |
| | TOTAL STATE(S) | 120651 | 132899 | 139813 |
| 30 | A&N Islands | 119 | 162 | 153 |
| 31 | Chandigarh | 275 | 288 | 264 |
| 32 | D&N Haveli | 31 | 38 | 53 |
| 33 | Daman & Diu | 24 | 34 | 43 |
| 34 | Delhi | 7852 | 8246 | 7783 |
| 35 | Lakshadweep | 4 | 8 | 26 |
| 36 | Puducherry | 76 | 89 | 50 |
| | TOTAL UT(S) | 8381 | 8865 | 8372 |
| | TOTAL (ALL INDIA) | 129032 | 141764 | 148185 |
| Source: Crime in India | | | | |